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it all these matters are taken up immediately, there will be inter-reaction. As a matter of fact, there has been an urge, a request, from several linguistic groups like Rajasthani, Mani-puri, Dogri, Nepali and also Maithili for including them in the Eighth Sche. I dule of the Constitution. So, j 5 P.M. Sir, while considering all these aspects and appreciating the sentiments expressed by the hon. Members here, I would like Shri Shiva Chandra Jha to withdraw the motion that he has moved, so that the Government is able to consider the mat- " ter in a proper and cordial atmosphere. I reiterate that the Government has got every sympathy, and as a matter of fact, our endeavour would be to promote and develop all the languages in this country. I

With these few words, I would request the hon. Member to withdraw the motion.

SHRI HAREKRUSHNA MALLICK: There is one point, Sir. The Minister has said that Hindi should be enriched, but Hindi or any other language of India cannot be enriched at the cost of any other language. I want to ask the Hon. Minister to give us a list of words and expressions j that the Hindi language has adopted from any of the South Indian languages. He may lay this information on the Table of the House at any time he likes. For example, English is a foreign language. (Interruptions). For the sake of the party that is in power they are forgetting their identity, but I am thinking of the entire country. I am asking only one question, that is, how many words, expressions or letters have been adopted by Hindi language from any of the South Indian languages. What I want to say is, no longer can any language be used as a leverage. We cannot accept dominance of one language over the other.

Diesel for Kisan Rally

MR. DEPUTY CHAIRMAN: We were to take up Half-an-Hour discussion, but in view of the request made by the Hon. Member this Half-an-Hour discussion is postponed.

श्री शिवचन्द्र झाः उपसभापति जी इस

बिल पर मेरा उत्तर बाकी हैं।

MR. DEPUTY CHAIRMAN: Yes, yes, that will continue.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT BUSINESS

MR. DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held today, the 27th February, 1981, allotted time for Government Business as follows: — *Business Time Allotted* General discussion 4 days i.«. 28th on the Railway February, and

Budget for 1981-82 March, 3rd March and 5th March, 1981.

The Committee recommended that the House should sit up to 6.00 p.m. and beyond 6.00 p.m. as and when necessary for the transaction of Government Business.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported expenditure of diesel for organising the Kisan Rally at New Delhi contd

श्री रामेइवर सिंह : श्रीमन, मैं जिक कर रहा था कि उस वक्त छपरा से जव गाड़ी चली तो वह गाड़ी ऐक्सीडेंट हुई, किसान रैली के कार्यकर्त्ताओं के द्वारा चेन पुलिंग हुई और प्टेशन के जो ग्रधिकारी थे जो वहां काम कर रहे थे वह इतने ग्रस्त व्यस्त हो गये थे इस चेन पुलिंग की वजह से कि उन्होंने इंकार कर दिया था कि हम लोग संभाल